

आयकर अपीलीय अधिकरण, मुंबई न्यायपीठ, 'डी', मुंबई।

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCHES, 'D' MUMBAI**

श्री जोगिन्दर सिंह, न्यायिक सदस्य एवं
श्री एन. के. प्रधान, लेखा सदस्य, के समक्ष

**Before Shri Joginder Singh, Judicial Member, and
Shri N.K.Pradhan, Accountant Member**

**ITA No.4135/Mum/2015 & 4136/Mum/2015
Assessment Year: 2009-10 & 2011-12**

D.C.I.T (Cir), 6(2)(1), Mumbai Room No.563, Aayakar Bhavan, M.K. Road, Churchgate, Mumbai-400 020	<u>बनाम/</u> Vs.	M/s. Deloitte Corporate Finance Service India Pvt. Ltd., 12, DR Annie Besant Road, Shiv Sagar Estate, Worli, Mumbai - 400 008
(राजस्व /Revenue)		(निर्धारिती /Assessee)
PAN. No.AACCD4805B		

Corrigendum

We find that the Tribunal vide order dated 15/03/2017, disposed off the aforesaid appeals. However, due to inadvertent typing mistake the name of the assessee i.e. Deloitte & Touche Consulting India Pvt. Ltd. (Assessment Year 2011-12), could not be mentioned, therefore, this corrigendum is issued and the name of the parties made be read as under: -

D.C.I.T (Cir), 6(2)(1), Mumbai Room No.563, Aayakar Bhavan, M.K. Road, Churchgate, Mumbai-400 020	बनाम/ Vs.	M/s. Deloitte Corporate Finance Service India Pvt. Ltd., 12, DR Annie Besant Road, Shiv Sagar Estate, Worli, Mumbai – 400 008
(राजस्व /Revenue)		(निर्धारिती /Assessee)
PAN. No.AACCD4805B		

D.C.I.T (Cir), 6(2)(1), Mumbai Room No.563, Aayakar Bhavan, M.K. Road, Churchgate, Mumbai-400 020	बनाम/ Vs.	M/s. Deloitte & Touche Consulting India Pvt Limited 12, DR Annie Besant Road, Shiv Sagar Estate, Worli, Mumbai – 400 008
(राजस्व /Revenue)		(निर्धारिती /Assessee)
PAN. No.AAACD6017H		

This corrigendum issued/signed today on
27-11-2017.

Sd/-

(N.K.Pradhan)

लेखा सदस्य / ACCOUNTANT MEMBER

Sd/-

(Joginder Singh)

न्यायिक सदस्य / JUDICIAL MEMBER

मुंबई Mumbai; दिनांक Dated : 27/11/2017

Sudip Sarkar, Sr. PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant (Respective assessee)
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT, Mumbai.
4. आयकर आयुक्त / CIT(A)- , Mumbai,
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR,
ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,
सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai